Annexure 7

Name of the Corporate debtor: M/s Process Construction and Technical Services Private Limited.
Date of commencement of CIRP: 01.05.2023
List of creditors as on: 12.07.2023

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	State Tax Department		01.06.2023	17,00,53,454	17,00,53,454	Operational Creditor	-	-	No	NA					
2	CGST & Central Excise Department		29.06.2023	12,99,91,493	12,99,91,493	Operational Creditor			No	NA					
4	Income Tax (DCIT TDS 2.1) Mumbai		19.06.2023	2,59,58,963	-									2,59,58,963	
3	Income Tax (DCIT 15.1.1) Mumbai		22.06.2023	12,45,66,232	-									12,45,66,232	
				45,05,70,142	**30,00,44,947**										